OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CORRIGENDUM

Please refer to this office's Earlier Order No. 91164-91196/CTB/THC/2025 dated 19.11.2025 regarding temporary arrangement for Ld. Reliever Judges of Central & West District, it is hereby informed that the District of Ms. Shreya Singh, Ld. Relieving JMFC/Civil Judge, mentioned at Sr. No.4 in the above Order, may be read as 'West' instead of 'Central'.

Rest of the contents of above Office Order will remain the same.

(BHARAT AGGARWAL)

Administrative Civil Judge (Central) Tis Hazari Courts, Delhi

91571- 91605 _____/CTB/THC/2025

Dated, Delhi the 20 NOV 2025

Copy forwarded for information and necessary action to:

- 1. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 2. The P.S. to Ld. Principal District & Sessions Judge (West), Delhi.
- 3. The Officer In-charge, Admn.I, II & III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
 - 4. The concerned Ld. Relieving JMFC/Civil Judges (through Office of Ld. CJM, Central & West).
 - 5. The Chief Judicial Magistrate (Central/West), Delhi.
 - 6. The Senior Civil Judge (Central/West District), THC, Delhi.
 - 7. The Admin. Civil Judge (West District), THC, Delhi.
 - 8. The A.O. (Judl.)/In-charge, Judicial Branch, Administration Branch (1,11 & III), General Branch, Accounts Branch, R&I Branch, Caretaking Branch, Computer Branch, Filing Section & Facilitation Center, THC, Delhi.

9. Telephone Operator, THC, Delhi.

Administrative Civil Judge (Central)

Tis Hazari Courts, Delhi